

## Annexure-7

List of operational creditors (Government dues)  
Name of Corporate Debtor: Ramalingam Construction Company Private Limited  
Date of commencement of CIRP: 30-10-2025  
List of creditors as on: 17-02-2026

SL No.	Name of Creditors	Identification Number	Details of Claim		Details of Claim Admitted						Amount of Contingent Claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of Claim under verification	Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party	% voting share in COC						
1	EPFO	NA	14.11.2025	875,826.00	0.00	Unsecured	0.00	0	No	0	0	0	0	0	0	Stay order was passed by Hon'ble NCLAT, Chennai on 06.11.2025. As a result, no claims were admitted.  Subsequently, through an order dated 17.02.2026, Hon'ble NCLT, Chennai has allowed the Application for Withdrawal under Section 12A.
2	Government of Tamil Nadu - Sales Tax, Erode	NA	11.11.2025	5,983,193.00	0.00	Unsecured	0.00	0	No	0	0	0	0	0	0	
3	Government of Tamil Nadu - Sales Tax, Erode	NA	11.11.2025	1,874,274.00	0.00	Unsecured	0.00	0	No	0	0	0	0	0	0	
<b>Total</b>				<b>8,733,293.00</b>	<b>0.00</b>		<b>0.00</b>				<b>0.00</b>					



IP RADHAKRISHNAN GOPAL  
Interim Resolution Professional  
In the matter of Ramalingam Construction Company Private Limited  
Registration number: IBBI/IPA-001/IP-P-02650/2022-2023/14070  
AFA Valid up to 30/06/2026